

**IN THE NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH – 1
VC AND PHYSICAL (HYBRID) MODE
ATTENDANCE CUM ORDER SHEET OF THE HEARING HELD ON
25-07-2024 AT 10:30 AM**

CP No. 45/241/HDB/ 2023

AND

**IA(CA) 264/2023, Contempt (CA) 05/2024, IA(CA) 65, 76, 69, 77, 104, 117,
141, 142, 167, 168 & 193/2024 in CP No. 45/241/HDB/ 2023**

u/s. 241 of Companies Act, 2013

IN THE MATTER OF:

Escientia Life Sciences & ors

...Petitioner

AND

Escientia Advanced Sciences Pvt Ltd & Others

...Respondent

C O R A M:-

**DR. VENKATA RAMAKRISHNA BADARINATH NANDULA, HON'BLE MEMBER (JUDICIAL)
SH. CHARAN SINGH, HON'BLE MEMBER (TECHNICAL)**

ORDER

CP No. 45/241/HDB/2023

Learned senior counsel Mr Vivek Reddy along with Mr Soumya Dasgupta Adv, Mr Dwijesh Kapila, Adv, Mr Aviral Singhal, Adv, Mr Pranay Bahuguna, Adv, Mr P Shamanthak Hande, Adv, Ms Mounika Donur, Adv for Petitioners present physically.

Learned Senior Counsel Mr. S. Niranjan Reddy, for respondent No 2 and 3 present through Video Conference.

Learned Counsel Mr. Tarun G Reddy and Mr Sairam, for respondent No 2 and 3 present physically. Learned Senior Counsel Mr Arvind Pandian, for Respondent Nos 4 to 6 present through Video Conference.

Learned Counsel Mr Aatif, Respondent Nos 7 to 9 present physically.

Call on 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 264/2023

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

Contempt (CA) 05/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 65/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 76/2024

Heard the rejoinder submissions of the Learned Senior Counsel Mr. Vivek Reddy for the Applicant. Learned Counsels Mr.D.Narendar Naik and Pranathi Kavuturi for the Respondent No.10 present. Oral submissions are concluded. At request for filing Written Submissions if any be filed within one week. Call on 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 69/2024

Though arguments are concluded, at request of the Learned Senior Counsel Mr. Vivek Reddy for the Applicant, for clarification and the new documents cited as part of the reply. Call on 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 77/2024

Let this IA also be listed along with IA No 69/2024 and both these IAs will be reserved for orders on conclusion of submissions in IA No 69/2024.

IA(CA) 104/2024

For hearing the rebuttal submissions of the Learned Senior Counsel Mr. Vivek Reddy for the Applicant.

With the consent of the Learned Counsels for both sides' matters will be taken up on 31.07.2024, 01.08.2024 and 02.08.2024 and we direct that the Learned Counsels for both sides to complete the remaining submissions in this schedule.

IA(CA) 117/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 141/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 142/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 167/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 168/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

IA(CA) 193/2024

For hearing, matter adjourned to 31.07.2024, 01.08.2024 and 02.08.2024.

Sd/-
MEMBER (T)

Sd/-
MEMBER (J)